

YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) 28 cases are reported to have been operated before the award and 12 cases after the award.

(c) and (d). The use of amniotic membrane in the treatment of Osteo articular Tuberculosis is considered by the Medical Council of India to have a great significance and application for orthopaedic cases.

Orchha Multipurpose Project

4345. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Madhya Pradesh Government have sent the Orchha Multipurpose Project of Tikamgarh district of the State for approval of Central Government; and

(b) if so, the action being taken by the Government in the matter ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The Government of Madhya Pradesh had sent the project report in 1978 at an estimated cost of Rs. 66.82 crores.

(b) Central Water Commission examined the Project and sent their observations on various aspects of the project. The State Government has also to obtain the concurrence of the government of Uttar Pradesh for submerging the lands in that State and for taking the canal through their territory. After sorting out these matters and after complying with the other technical comments of the Central Water Commission, Government of Madhya Pradesh has to submit a modified project report with updated cost estimate to Centre for further necessary action.

News item captioned "College misled MPs on admission racket"

4346. SHRI BALASAHEB VIKHE PATIL : Will the Minister of EDUCATION be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in

the Hindustan Times dated 31 March, 1985 "College misled Members of Parliament on admission racket";

(b) if so, whether Government have taken any action against the College authorities of ARSD College, Delhi who had deliberately misled the legislators; and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a). Yes, Sir.

(b) and (c). According to the information furnished by the Delhi University, the ARSD College, Delhi has informed that the report which appeared in the newspaper is not based on facts. Admissions in the general category were completed on the basis of three merit lists by 11th July, 1984. However, a substantial number of students who were admitted thereafter against seats which became available as a result of withdrawals and cancellations were either above or immediately below the cut-off points in the first second and third merit lists.

Ten point action plan on Safety

4347 SHRI D.B. PATIL Will the Minister of RAILWAYS be pleased to state :

(a) whether a Ten-Point Action Plan on Safety measures has been launched in the recent past;

(b) if so, the details thereof;

(c) whether the results of the plan are being monitored and reviewed; and

(d) if so, whether the results have been evaluated in the recent past ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) Action Plan covers Field Inspections of stations, track, level crossing locomotives, coaches, wagons and other equipment etc. review of these inspections by senior officials; monitoring of drivers on run; observance of actual train-passing practices; night and surprise Inspections; ambush check at automatic signals and similar checks at manned

level crossings and review of safety system as a whole on Divisions and Railways.

(c) Yes, Sir.

(d) Yes, Sir.

Electricity to Railways at subsidised rates for introduction of trains

4348. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether any States have offered electricity to the Railways at subsidised rates for introduction of electric trains;

(b) whether it is a fact that the States Government of Kerala have offered electricity at a subsidised rate of 50 per cent of normal charges; and

(c) if so, why steps have not been taken to electrify railway lines from Trivandrum to Cannanore ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Subsidence of Metro Railway in Calcutta

4349. SHRI AMAL DATTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether any major subsidence in the Metro-Railway in Calcutta near Dumdum Junction took place some time ago as reported in Hindustan Times of 4 April, 1985;

(b) if so, the date and nature of subsidence and the effect of it on Railway safety;

(c) whether the report of subsidence had been suppressed and if so, the persons involved in such suppression;

(d) the risks involved to trains plying over the area of subsidence; and

(e) whether steps are being taken to stop immediately plying of trains in the risky portions until full safety measures have been taken ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The tunnel shield used for driving tunnel under the Eastern Railway suburban lines for the Metro Railway alignment leading to proposed Dum Dum Car Shed towards north of Dum Dum station showed tendency of nose diving (tilting downward).

(b) Tilting of tunnel shield was noticed in August, 1984. This has not affected the safety of train movement.

(c) Information about the incident has not been suppressed.

(d) There is no risk to train movement and speed restriction of 10 Km per hour imposed when the work was commenced is being maintained.

(e) Does not arise

Shifting of Malda Railway Station from N.F. Railway Zone to Eastern Railway Zone

4350. SHRI PIYUS TIRAKY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Malda Railway Station was shifted from North Frontier Railway Zone to Eastern Railway Zone ;

(b) if so, when and the reasons therefor;

(c) names of other railway stations being considered for further shifting to other zones ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c) Malda Railway Station was previously under the jurisdiction of N.F. Railway and the same has now become Divisional Headquarters from 1.7.1984 under the jurisdiction of Eastern Railway. There is a proposal to shift Stations on Chamagram--New Jalpaiguri, Kumedpur--Katihar and old Malda--Singhabad Sections from N.F. Railway to Eastern Railway.